



Honourable Shri Justice Shahrukh Jimi Kathawalla

B.A., LL.B.

2008

Honourable Shri Justice Shahrukh Jimi Kathawalla born on 24th March, 1960. He was enrolled as an Advocate on September 30, 1985 and practiced in the Bombay High Court and Bombay City Civil Court in Civil, Constitutional and Company matters for 22 years during this period also appeared in Supreme Court and Courts at Delhi, Calcutta, Chennai, Karnataka, Punjab & Haryana. He specialized in Civil, Constitutional and Company matters. He was appointed as an Additional Judge of the Bombay High Court on June 18, 2008. Confirmed as Permanent Judge of the High Court on 15th July 2011.